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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 08.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 217/16	TP 202/17	Order	391 / 394	Aptean India Pvt. Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	<b>E. Mohan Kumar</b> 8880713999	Advocate for petitioner	
2)	<b>Sinchana H.R.</b>	ROC	

Counsel for petitioner is present. Smt. M.R. Sinchana appearing for ROC and RD is present. She reported that ROC has filed report in the Registry. Registry is directed to put up the report of ROC in the file. Counsel for petitioner requested time to file reply affidavit to the report of ROC.

For filing reply affidavit by the counsel for petitioner, list it on 11.07.2017. He is further directed to file certificate from the Auditor regarding accounting treatment of the scheme and the latest balance sheet of the Company.

List it on 11.07.2017.

  
MEMBER (J)

  
MEMBER (T)